

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3094  
ANSWERED ON:13.12.2006  
AMOUNT SPENT BY CIL IN EXTRAVAGANCE  
Yadav Shri Giridhari;Yadav Shri M. Anjan Kumar

**Will the Minister of COAL be pleased to state:**

- (a) whether the Coal India Limited Companies and its ancillaries are wasting crores of rupees of the Government in extravagance;
- (b) if so, the names of the machineries responsible for checking the extravagance in the said Companies;
- (c) the number of cases of extravagance detected and the action taken by the Government against the persons responsible; and
- (d) the number of persons punished so far as a result of the said action?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO)

- (a) No, Sir.
- (b) Statutory Auditors, Internal Auditors and Comptroller & Auditor General of India (Audit) etc. are vested with the responsibility of checking such extravagance, if any.
- (c) & (d) Not applicable in view of answer given above.